Annex 4

Table 1: Credit quality of Financial Instruments

1.A Loans: Credit quality of loan assets (in ₹) (for overall loan portfolio and major loan products)

| | | As on M | arch 31, 2 | XXXX | | | As on | March 31 | , YYYY | |
|---|---------|---------|------------|------|-------|------------|------------|------------|--------|-------|
| Particulars | Stage 1 | Stage 2 | Stage 3 | POCI | Total | Stage 1 | Stage 2 | Stage 3 | POCI | Total |
| Loans and advances Product type 1 | | | | | | | | | | |
| Current | | | | | | | | | | |
| Past due 1–30 days Past due 31–60 days | | | | | | | | | | |
| Past due 61–89 days | | | | | | | | | | |
| Past due 90 days | | | | | | | | | | |
| Total Impairment loss allowance | | | | | | | | | | |
| Carrying amount | | | | | | | | | | |
| Product type 2 | | | | | | | | | | |
| Current | | | | | | | | | | |
| Past due 1–30 days | | | | | | | | | | |
| Past due 31–60 days | | | | | | | | | | |
| Past due 61–90 days | | | | | | | | | | |
| Past due 90 days | | | | | | | | | | |
| Total | | | | | | | | | | |
| Impairment loss allowance | | | | | | | | | | |
| Carrying amount | | | | | | | | | | |

1.B Investments: Credit quality of Investment assets (in ₹) (for overall Investment portfolio and major Investment products)

| | As on March 31, XXXX As on March 31, XXXX | | | | | | As on N | larch 31 | , XXXX | |
|-------------------|---|------------|------------|------|-------|------------|---------|------------|--------|-------|
| Particulars | Stage 1 | Stage 2 | Stage 3 | POCI | Total | Stage 1 | Stage 2 | Stage 3 | POCI | Total |
| Investment | | | | | | | | | | |
| Investment type 1 | | | | | | | | | | |
| Sovereign rated | | | | | | | | | | |
| Rating Grade 1 | | | | | | | | | | |
| Rating Grade 2 | | | | | | | | | | |
| Rating Grade 3 | | | | | | | | | | |
| Rating Grade x | | | | | | | | | | |
| Total | | | | | | | | | | |
| Impairment | | | | | | | | | | |
| loss allowance | | | | | | | | | | |
| Carrying | | | | | | | | | | |
| amount | | | | | | | | | | |
| | | | | | | | | | | |
| Investment type 2 | | | | | | | | | | |
| Sovereign rated | | | | | | | | | | |
| Rating Grade 1 | | | | | | | | | | |
| Rating Grade 2 | | | | | | | | | | |
| Rating Grade 3 | | | | | | | | | | |
| Rating Grade x | | | | | | | | | | |
| Total | | | | | | | | | | |
| Impairment | | | | | | | | | | |
| loss allowance | | | | | | | | | | |
| Carrying amount | | | | | | | | | | |

1.C Loan commitments and Financial Guarantees: Credit quality of Loan commitments and financial guarantees (in ₹)

| | A | As on M | arch 31 | | As on March 31, YYYY | | | | | |
|----------------------|-------------|-------------|-------------|----------|----------------------|-------------|-------------|-------------|----------|-----------|
| Particulars | Stag e 1 | Stag e 2 | Stag e 3 | PO CI | Tot al | Stag e 1 | Stag e 2 | Stag e 3 | PO CI | Tot al |
| Loan commitments | | | | | | | | | | |
| Product type 1 | | | | | | | | | | |
| Product type 2 | | | | | | | | | | |
| Total | | | | | | | | | | |
| Impairment loss | | | | | | | | | | |
| allowance | | | | | | | | | | |
| Carrying amount | | | | | | | | | | |
| | | | | | | | | | | |
| Financial guarantees | | | | | | | | | | |
| Product type 1 | | | | | | | | | | |
| Product type 2 | | | | | | | | | | |
| Total | | | | | | | | | | |
| Impairment loss | | | | | | | | | | |
| allowance | | | | | | | | | | |
| Carrying amount | | | | | | | | | | |

The above table shall also be provided for all other financial instruments which come under the purview of ECL

Table 2: Summary of Loan assets

| | As on March 31, XXXX | | | | | As on March 31, YYYY | | | | |
|-----------------------|----------------------|---------|------------|------|-------|----------------------|------------|------------|------|-------|
| Particulars | Stage 1 | Stage 2 | Stage 3 | POCI | Total | Stage 1 | Stage 2 | Stage 3 | POCI | Total |
| Gross carrying amount | | | | | | | | | | |
| Less: ECL allowance | | | | | | | | | | |

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| Net carrying | | | | | |
|--------------|--|--|--|--|--|
| amount | | | | | |

Table 3: Reconciliation of loss allowance

3.A Table for reconciliation of gross carrying amount and corresponding ECL loss allowance for loans :

| | Sta | age 1 | St | age 2 | Sta | age 3 | Т | otal |
|---|-------------------------|--------------------|-------------------------|--------------------|-------------------------|--------------------|-------------------------|--------------------|
| | Gross loan amount | ECL loss allowance |
| Balance as on April | | | | | | | | |
| 1, xxxx | | | | | | | | |
| | - | | - | - | - | - | | |
| Transfer to Stage 1 | - | | | - | - | 1 | | |
| Transfer to Stage 2 | - | | - | - | - | - | | |
| Transfer to Stage 3 | _ | | - | - | - | - | | |
| Net remeasurement of loss allowance | _ | | - | - | _ | _ | | |
| New financial assets originated during the year | _ | | _ | _ | _ | _ | | |
| Matured or repaid | | | | | | | | |
| Mataroa or ropara | _ | | _ | _ | _ | _ | | |
| Write-offs | - | | - | - | - | - | | |
| Balance as on March yyyy | | | | | | | | |
| Turnefen te Oterre 4 | - | | - | - | - | - | | |
| Transfer to Stage 1 | - | | - | - | - | - | | |
| Transfer to Stage 2 | - | | - | - | - | - | | |
| Transfer to Stage 3 | - | | - | - | - | - | | |
| Net remeasurement of loss allowance | - | | | - | - | | | |
| New financial assets originated during the year | | | | | | | | |
| Matured or repaid | - | | - | - | - | - | | |
| Write-offs | - | | - | - | - | - | | |
| Balance as on March zzzz | - | | - | - | - | - | | |
| | - | | - | - | - | - | | |

3.B Tables for reconciliation of the opening balance with the closing balance of the

| Investments | Stage 1 | Stage 2 | Stage 3 | POCI | Total |
|---|---------|---------|---------|------|-------|
| Balance as on April 1, xxxx | - | - | - | - | - |
| Transfer to Stage 1 | - | - | - | - | - |
| Transfer to Stage 2 | - | - | - | - | - |
| Transfer to Stage 3 | - | - | - | - | - |
| Net remeasurement of loss allowance | - | - | - | - | - |
| New financial assets originated during the year | _ | _ | _ | _ | _ |
| Matured or repaid | _ | _ | _ | _ | _ |
| Write-offs | - | - | - | - | - |
| Balance as on March 31, yyyy | | | | | |
| Transfer to Stage 1 | - | - | | _ | _ |
| Transfer to Stage 2 | _ | _ | _ | _ | _ |
| Transfer to Stage 3 | - | - | - | - | - |
| Net remeasurement of loss allowance | - | | - | - | - |
| New financial assets originated during the year | _ | _ | _ | _ | _ |
| Matured or repaid | _ | _ | | _ | _ |
| Write-offs | _ | _ | - | _ | _ |
| Balance as on March 31, zzzz | | | | | |
| | - | - | - | - | - |

Loss allowance for Investments:

3.C Table for reconciliation of the opening balance with the closing balance of the loss allowance for Loan commitments:

| Loan commitments | 12- month ECL | Lifetime ECL not credit- impaired | Lifetime ECL credit- impaired | Purchased or Originated Credit Impaired (POCI) | Total |
|--|---------------------|--|--|---|-------|
| Balance as on April 1, xxxx | | | | | |
| | - | - | - | - | - |
| Net remeasurement of loss allowance | | | | | |
| New financial assets originated or purchased | _ | - | - | - | _ |
| Balance as on March 31, yyyy | - | - | - | - | - |
| Net remeasurement of loss allowance | - | - | - | - | - |
| New financial assets originated or purchased | - | - | - | - | - |
| Balance as on March 31, zzzz | - | - | - | - | - |

3.D Table for reconciliation of the opening balance with the closing balance of the loss allowance for Financial Guarantee Contracts

| Financial Guarantee Contracts | 12- month ECL | Lifetime ECL not credit- impaired | Lifetime ECL credit- impaired | Purchased or Originated Credit Impaired (POCI) | Total |
|--|---------------------|--|--|---|-------|
| Balance as on April 1, xxxx | | | | | |
| | _ | - | - | - | - |
| Net remeasurement of loss allowance | | | | | |
| New financial assets originated or purchased | - | - | - | - | - |
| Balance as on March 31, yyyy | - | - | - | - | - |
| Net remeasurement of loss allowance | _ | - | - | - | - |
| New financial assets originated or purchased | _ | _ | _ | _ | _ |
| Balance as on March 31, zzzz | - | - | | - | - |

3.E Table for reconciliation of the opening balance with the closing balance of the loss allowance for other financial instruments under the purview of ECL:

| Others | 12- month ECL | Lifetime ECL not credit- impaired | Lifetime ECL credit- impaired | Purchased or Originated Credit Impaired (POCI) | Total |
|--|---------------------|--|--|---|-------|
| Balance as on April 1, xxxx | | | | | |
| Net remeasurement of loss allowance | - | - | - | - | - |
| New financial assets originated or purchased | - | - | - | - | - |
| Balance as on March 31, yyyy | - | - | - | - | _ |
| Net remeasurement of loss allowance | - | - | - | - | _ |
| New financial assets originated or purchased | | - | - | - | _ |
| Balance as on March 31, zzzz | - | - | - | - | - |

Table 4: Approach for ECL (to be submitted to RBI only⁸)

The following table contains the approach adopted by the bank for various components of ECL viz. PD, EAD and LGD across the various types of loans (product wise), debt instrument, financial guarantee etc. For instruments where the bank doesn't not use PD, LGD, EAD approach, the bank shall separately give disclosure of ECL methodology used.

| Financial | Brief of the | | PD | | EAD | LGD |
|-------------|--------------|---------|---------|---------|-----|-----|
| Instrument* | product | Stage 1 | Stage 2 | Stage 3 | | |
| | | | | | | |
| | | | | | | |
| | | | | | | |
| | | | | | | |

^{*}For loans, investments etc

Table 5: Macroeconomic Assumptions (to be submitted to RBI only)

The table below lists the macroeconomic assumptions used in the base, upside and downside scenarios for the computation of ECL.

| As on March 31, XXXX | Indicator 1 | Indicator 2 | Indicator 3 | Indicator 4 |
|----------------------|-------------|-------------|----------------|-------------|
| | | _ | , J | |

⁸ Information in respect of Tables 4 to 8 shall be furnished to RBI as part of supervisory reporting. The instructions regarding the same shall be issued separately.

| Central economic assumptions | | | | |
|-------------------------------|----|----|----|----|
| 1 year forward | X% | X% | X% | X% |
| 5-year average | X% | X% | X% | X% |
| Upside economic assumptions | | | | |
| 1 year forward | X% | X% | X% | X% |
| 5-year average | X% | X% | X% | X% |
| Downside economic assumptions | | | | |
| 1 year forward | X% | X% | X% | X% |
| 5-year average | X% | X% | X% | X% |

Table 6: ECL Adjustments (to be submitted to RBI only)

| | As of March 31, XXXX | | As of March 31, YYYY | |
|--|----------------------|-------------|----------------------|-------------|
| Particulars | Portfolio 1 | Portfolio 2 | Portfolio 1 | Portfolio 2 |
| Loss allowance before judgmental adjustments | | | | |
| Post Model Adjustment | | | | |
| Management Overlays | | | | |
| Any other | | | | |
| Loss allowance after judgmental adjustments | | | | |

Table 7: ECL data (to be submitted to RBI only)

| Product name | Observed Default Rate | | | LGD |
|--------------|-----------------------|---------|---------|-----|
| | Stage 1 | Stage 2 | Stage 3 | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |

Table 8: ECL data (to be submitted to RBI only)

| Product name | PD-PIT | | | LGD |
|--------------|---------|---------|---------|-----|
| | Stage 1 | Stage 2 | Stage 3 | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |

Table 9: Details of Gross Advances, Gross NPAs, Net Advances and Net NPAs

Part A

| | | (Rs. In crore up to tw | o decimals) | | |
|-------|--|--|-------------|--|--|
| Parti | culars | | Amount | | |
| 1. | Standard Advances | | | | |
| 2. | Gross NPAs* | | | | |
| 3. | Gross Advances ** (1+2) | | | | |
| 4. | Gross NPAs as a percentage of Gross Advances (2/3) (in %) | | | | |
| 5 | Deductions | | | | |
| | (i) | Provisions held in the case of NPA accounts as per asset classification (including additional Provisions for NPAs at higher than prescribed rates) | | | |
| | (ii) | DICGC/ECGC claims received and held pending adjustment | | | |
| | (iii) | Part payment received and kept in suspense account or any other similar account | | | |
| | (iv) | Balance in sundries account (interest capitalisation – Restructured accounts), in respect of NPA accounts | | | |
| 6. | Net A | dvances (3-5) | | | |
| 7. | Net NPAs {2-5(I + ii + iii + iv + v)} | | | | |
| 8. | Net NPAs as percentage of Net Advances (7/6) (in %) | | | | |
| * | Principal dues of NPAs plus funded interest term loan (FITL) where the corresponding contra credit is parked in Sundries Account (Interest capitalisation – Restructured Accounts) in respect of NPA accounts | | | | |
| ** | For the purpose of this statement, 'Gross Advances' mean all outstanding loans and advances including advances for which refinance has been received but excluding rediscounted bills, and advances written off at Head Office Level (Technical Write-off) | | | | |
| | | | | | |

Part B - Supplementary Details

| | (Rs. In crore up to two decimals | | |
|----|--|--------|--|
| | Particulars | Amount | |
| 1. | Provision on Standard Assets in Part A above | | |
| 2. | Interest recorded as Suspense/ Memorandum Item | | |
| 3. | Amount of cumulative Technical Write-off in respect of NPA accounts reported in Part A above | | |